

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KMLM FINANCIAL SERVICES LIMITED

1.	NAME OF CORPORATE PERSON	KMLM FINANCIAL SERVICES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/11/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Ministry of Corporate Affairs, Registrar of Companies - Ernakulam
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74110KL2011PLC029750
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	I FLOOR, MATHEWSONS TRADE CENTRE NR J N INTERNATIONAL STADIUM, KALOOR ERNAKULAM Kerala - 682017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/01/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P. D. Vincent Address: 65/2364A, Ponoth Road, Kaloor, Kochi, Ernakulam – 682017 E-mail: vincentiplspl@gmail.com Tel: +91 484 2950007 / +91 484 2950009 Reg. No. IBBI/PA-002/IP-N00521/2017-2018/11638
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24/02/2022

Notice is hereby given that KMLM FINANCIAL SERVICES LIMITED (the “Corporate Person”) has commenced voluntary liquidation on January 25, 2022.

The stakeholders of KMLM FINANCIAL SERVICES LIMITED are hereby called up on to submit a proof of their claims, on or before February 24, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



P. D. Vincent
Voluntary Liquidator

Date: 25/01/2022

Reg. No. IBBI/PA-002/IP-N00521/2017-2018/11638